

Sl.No.	Name of the Hospital	Condition of free treatment
46.	RLKC Metro Hospital	70% of the total beds of the proposed hospital will be surgical beds. Atleast 20% of the surgical beds should be absolutely free for the general public
47.	Jankidas Memorial Hospital	No record available but the hospital authorities confirmed their commitment to judgement dated 22/03/2007
48.	Vinayak Hospital	25% of the total bed and free OPD
49.	Guru Harkishan Hospital	25 % of IPD free

Janani Suraksha Yojana

3657. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government has any plan to increase the pay out in the Janani Suraksha Yojana maternity benefit schemes; and

(b) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) No Sir. The Government has no plan to increase the payout in the Janani Suraksha Yojana.

(b) In June 2011, the Government of India launched a nationwide scheme namely Janani Shishu Suraksha Karyakram (JSSK), a cashless delivery services scheme, which entitles all pregnant woman and sick infant, accessing the public health institutions, free referral transport, free diet during her stay in hospital, free drugs and free diagnostic services. Since JSSK is implemented throughout the country in government health facilities to cover the out of pocket expenses, during delivery of pregnant women, there is no plan to increase the payout under Janani Suraksha Yojana.

Opening of new hospitals and medical colleges in Gujarat

3658. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has proposed to open any new AIIMS in Gujarat;

(b) if so, the deadline for opening the same;

(c) whether there is any proposal to open new maternity centres in Gujarat;

(d) how much land is required for the hospitals in metro and metropolitan cities; and

(e) whether Government contemplates to reduce the land criterion of 200 acres for setting up hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) Yes, Sir. Government of Gujarat has been requested to identify three or four suitable alternate locations for the proposed AIIMS. No deadline can be prescribed at this stage.

(c) In the Programme Implementation Plan 2014-15 of Gujarat, there is no such proposal.

(d) and (e) Public Health being State subject, State Government set up hospitals as per their specific local needs and availability of resources including land. However, for new AIIMS to be set up under PMSSY, minimum 200 acres of land is required.

Import of vaccines

3659. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the vaccine units now working to their full capacity;

(b) whether vaccine is imported by the country, if so, the name and value of import of such vaccine;

(c) the countries from which these vaccines are imported; and

(d) the amount spent by Government for revamping the vaccine production units in the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Production of Vaccines/Anti-sera in three vaccine manufacturing units/institutes under the Ministry of Health and Family Welfare namely; Pasteur Institute of India, Coonoor; Central Research Institute, Kasauli; and BCG Vaccine Laboratory, Guindy has been resumed following revocation of suspension of Drug Licence. However, the production in these units is lower than the installed capacity.

(b) and (c) Ministry of Health and Family Welfare imports Vaccines for Yellow Fever and Japanese Encephalitis as per details given in the Statement-I (*See below*).

(d) The amount spent by Government for revamping the vaccine manufacturing units is given in Statement-II